

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

EA No. 11/2023

In

Original Application No. 89/2021

In the matter of:

Varun

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

NDOH: 04.09.2023

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Filed by


(Satender Kumar)
Sr. Environmental Engineer

Dated: 30th August 2023
Place:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

EA No. 11/2023

In

Original Application No. 89/2021

In the matter of:

Varun

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
13.04.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 13.04.2023 for execution of the order dated 08.04.2021 in OA No. 89/2021 passed by this Hon'ble National Green Tribunal and was pleased to constitute a joint Committee of MoEF&CC, CPCB, DPCC, CGWA, and District Magistrate (New Delhi) may look into the matter and take remedial measures in coordination with concerned authorities. CPCB and DPCC will jointly act as nodal agency for coordination and compliance. Also, the Committee may look into issue of status of legality of ground water extractions and compliance of norms for such extractions, ground water availability at relevant locations.
2. That, in compliance of the order 13.04.2023 passed by this Hon'ble Tribunal. A meeting of the joint meeting under the Chairmanship of Member Secretary, DPCC held on 27.04.2023. In the meeting, following decisions were taken.



I. Action by- DJB:

- i. DJB shall provide the information of Hotels/Guest Houses registered under Voluntary Disclosure Scheme (VDS) with DJB, listed in the list of 536 units for extraction of Ground Water.
- ii. DJB shall clarify the legality of Ground water extraction in view of Voluntary Disclosure Scheme. Whether such registration with DJB under VDS is deemed legal for ground water extraction and whether such registration for extraction of Ground water can be considered as permission to withdraw the Ground Water.
- iii. DJB shall also clarify whether DJB is supplying sufficient quantity of water to such units who have registered their Bore wells in Voluntary Disclosure Scheme.
- iv. DJB shall submit the replenishment measures taken to be taken by such units like rain water harvesting, ground water recharge, etc.

II. Action by- Central Ground Water Authority (CGWA):

- i. CGWA shall provide the information of Hotels/Guest Houses registered with CGWA listed in the list of 536 units for extraction of Ground Water.
- ii. CGWA shall clarify the legality of Ground water extraction in view of such registration. Whether registration with CGWA is deemed legal for ground water extraction and Whether such registration for extraction of Ground water can be considered as permission to withdraw the Ground Water.
- iii. CGWA shall provide Ground water/water table status of Paharganj Area where these Guest House/Hotels are located.

III. Action by - Delhi Pollution Control Committee (DPCC):

DPCC shall provide consent status of 536 Hotels/Guest House,



IV. Joint Action by -DPCC, DJB, Revenue Deptt., MCD:

A joint inspection team comprising officials of DPCC, DJB, Revenue Department and MCD shall inspect all the 536 units and if the team found extraction of Ground Water / Bore well, same shall be effectively closed/ sealed on the spot by the joint team.

Copy of the minutes of the meeting dated 27.04.2023 is enclosed herewith as ANNEXURE-1.

3. That Delhi Jal Board informed that 16 Hotels Guest Houses in Paharganj Area has disclosed their bore wells under Voluntary Disclosure Scheme. Further, disclosure under Voluntary Disclosure Scheme itself cannot be treated regularization. DM is the Competent Authority to issue permission for tube wells. No major complaint for short supply of water has been received to DJB from Paharganj. Copy of reply dated 23.06.2023 is enclosed herewith as ANNEXURE -2.
4. That, CGWA vide Letter dated 05.07.2023 informed that Delhi comes under the ambit of GNCTD Notification dated 12.07.2010 {Issued u/s 5 of the Environment (Protection) Act, 1986}. CGWA is not regulating the Ground water Development and management in NCT of Delhi comes under the purview of District Commissioner/DJB. The registration Certificates issued by CGWA are not "No Objection Certificates" for Ground Water extraction. The data available with CCWA contains the details of domestic tube wells/bore wells registered for record purposes. Also, Water table Different Locations also given by CGWA in which no data specifically for Paharganj was mentioned. However, the nearby locations seem to be Patel Nagar (at serial no 88) with 30.16 metres, Birla Mandir (sl. No. 16) with 10.05 meters as well as Chandni Chowk (sl. No. 20) with 6.81 meters below Ground Level. Copy of reply dated 05.07. 2023 is enclosed herewith as ANNEXURE -3.



5. That, in compliance of the order passed by this Hon`ble Tribunal, a joint inspection of the site was carried out by the representative of DPCC, DJB and MCD. Out of 536 Hotels/ Guest House, 296 have been inspected in which 246 Hotels/ Guest House, were found extracting the ground water illegally without permission from the Competent Authority. The list of 246 units is annexed as ANNEXURE - 4.

6. Stand of GNCTD before this Hon`ble Green Tribunal on the issue of extraction of ground water is as under:

On the directions passed by this Hon`ble Tribunal in OA No. 685/2019 titled as "Rakesh Kumar vs Govt of NCT of Delhi", the Chief Secretary, Delhi has taken a meeting on 12.06.2020 and prepared a SOP titled as "Regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of bore wells/ tube wells", for taking action on such illegal borewells. As per SOP (ANNEXURE -5), following actions are required to be taken by different authorities of GNCTD:

- Drawing ground water through bore well or tube well for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law.
- The Deputy Commissioner (Revenue) is required to supervise checking violation i.e. detection of illegal wells and closure thereof.
- For the purpose of closure of illegal bore wells/ tube wells, joint action teams under the supervision of the concerned SDM will be formed for ensuring effective coordination. The joint team will comprise field functionaries from DJB, DISCOMs and Local Police.
- The Deputy Commissioner who is the chairperson of the Advisory Committee will forward the details of illegal borewells to the DPCC for levying Environmental Compensation (EC) for illegal extraction of ground water.
- The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.



7. As such, the Hotel owners have to obtain connection from DJB or obtain permission of bore well from competent authority /DM, failing which illegal bore wells should be closed by DM/DJB. The hotel owners can not run bore wells illegally. On the other hand, DJB should provide water supply as required and also DM should consider giving the permission for bore wells as per norms if the water table is satisfactory in the areas.
8. That DPCC needs another two months time to complete the survey.
9. It is therefore requested to this Hon'ble Tribunal that the present action taken report may kindly be taken on record and grant two months time to complete the task.


(Satender Kumar)
Sr. Environmental Engineer

Delhi

Dated ___ August, 2023



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI 110006
 visit us at : <http://dpcc.delhigovt.nic.in>



F.No. DPCC/CMC-VII/EA No. 11/2023/ 1470-83

Dated: 15-5-23

To,

1. The Joint Secretary, Ministry of Environment and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road New Delhi – 110003.
2. The Commissioner MCD, Dr. S.P. Mukherjee Civic Center, JLN Marg, New Delhi-110002.
3. CEO, Delhi Jal Board, Varunalaya Complex, Staff Colony, Jhandewalan Extension, Jhandewalan, New Delhi, Delhi 110005
4. The Member Secretary, CPCB, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
5. The District Magistrate (Central), Office of the District Magistrate, 14, Daryaganj, Delhi – 110002
6. The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Man Singh Road, Delhi- 110011
7. SEE-Incharge, CMC-VII, DPCC, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110 006

Subject: Minutes of Meeting of Joint Committee constituted in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" dated 13.04.2023 held under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC.

Ref: Illegal extraction of Ground water in respect of 536 hotels/guest houses located in Paharganj area.

Sir,

Please find enclosed herewith Minutes of Meeting of Joint Committee held on 27.04.2023 in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC for necessary compliance in the time bound manner. For joint inspection, DJB, MCD and Revenue Department are requested to nominate their representative. All concerned are requested to submit the compliance report of the decision taken on 27.04.2023 within a week time of the receipt of this letter.

Timely compliance report shall be highly appreciated as the ATR shall be filed before Hon'ble NGT.


Satender Kumar
 SEE, CMC-VII
 Mob- 9717593519

Encl: as above

Copy to:

1. The Member Secretary, DPCC, C-Wing, 6th Level, Delhi Secretariat, Delhi – 110002
2. Dr. Priti Singh, Scientist-D, MoEF&CC, GOI, A-508, Agni Wing, 5th Floor, Paryavaran Bhawan, Jorbagh Road New Delhi – 110003.
3. Sh. S.K. Mohiddin, Office Incharg, State Unit Office (SUO), Delhi, CGWA, 18/11, Jamnagar House, Man Singh Road, Delhi- 110011
4. Sh. M.S. Rawat, EE, CMC-VII, DPCC.
5. Sh. Shakti Bangar, SDM, Karol Bagh, Jhandewalan Flatted Factory Complex, Delhi-110055.
6. Sh. Danish Meena, Scientist C, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
7. Sh. Dinesh Jindal, l/c Legal Cell, DPCC

Minutes of Meeting of Joint Committee constituted in reference to order of Hon'ble NGT in Execution Application No. 11/2023 in O.A. No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC, at C-Wing, 6th Level, Delhi Secretariat, Delhi

The meeting of Joint Committee was held on 27.04.2023 in reference to the orders of Hon'ble NGT in E.A. No. 11/2023 in O.A. No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC in the chamber of Member Secretary, DPCC, at C-Wing, 6th Level, Delhi Secretariat, Delhi.

The following members were present: -

1. Dr. Priti Singh, Scientist-D, MoEF&CC, GOI.
2. Sh. S.K. Mohiddin, Office Incharge, State Unit Office (SUO), Delhi, CGWA
3. Sh. Danish Meena, Scientist C, CPCB
4. Sh. M.S. Rawat, EE, CMC-VII, DPCC
5. Sh. Shakti Bangar, SDM, Karol Bagh

In the meeting, following decisions were taken: -

I. Action by - Delhi Jal Board (DJB):

- i. DJB shall provide the information of Hotels/Guest Houses registered under Voluntary Disclosure Scheme (VDS) with DJB, listed in the list of 536 units for extraction of Ground Water.
- ii. DJB shall clarify the legality of Ground water extraction in view of Voluntary Disclosure Scheme. Whether such registration with DJB under VDS is deemed legal for ground water extraction and whether such registration for extraction of Ground water can be considered as permission to withdraw the Ground Water.
- iii. DJB shall also clarify whether DJB is supplying sufficient quantity of water to such units who have registered their Bore wells in Voluntary Disclosure Scheme.
- iv. DJB shall submit the replenishment measures taken/to be taken by such units like rain water harvesting, ground water recharge, etc.

II. Action by - Central Ground Water Authority (CGWA):

- i. CGWA shall provide the information of Hotels/Guest Houses registered with CGWA listed in the list of 536 units for extraction of Ground Water.
- ii. CGWA shall clarify the legality of Ground water extraction in view of such registration. Whether registration with CGWA is deemed legal for ground water extraction and Whether such registration for extraction of Ground water can be considered as permission to withdraw the Ground Water.
- iii. CGWA shall provide Ground water / water table status of Paharganj Area where these Guest House/Hotels are located.

III. Action by - Delhi Pollution Control Committee (DPCC):

DPCC shall provide consent status of 536 Hotels/Guest House.

IV. Joint Action by - DPCC, DJB, Revenue Deptt., MCD:

A joint inspection team comprising officials of DPCC, DJB, Revenue Department and MCD shall inspect all the 536 units and if the team found extraction of Ground Water / Bore well, same shall be effectively closed/sealed on the spot by the joint team.

[Signature]

Meeting ended with the vote of thanks to the Chair.

DELHI JAL. BOARD, GOVT. OF NCT OF DELHI
OFFICE OF THE ADDL. CHIEF ENGINEER (M)-5,
ROOM NO-312, VARUNALAYA PH-I, JHANDREWALAN,
NEW DELHI-110005
E-mail I.D. acem5djb@gmail.com

No. DJB/ ACE (M)-5/ 2023-24/ 69

Date:- 23/6/23

✓ SEE,CMC-VII
Delhi Pollution Control Committee
Department of Environment
(Govt. of NCT of Delhi)
5TH Floor, ISBT Building, Kashmere Gate
Delhi-110006

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Sub:- Minutes of meeting Joint Committee constituted in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" dated 13.04.2023 held under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC.

This is in reference to your letter no.1470-83 dated 15.05.2023 on the above cited subject. In this regard, please find attached herewith the reply related to Delhi Jal Board. Further, as the list of hotels/guest houses in Pahar Ganj area involves two Assembly Constituencies the following Nodal Officers are being nominated from DJB:-

1. Sh. Mohd. Idris, EE(M)-22, Mob:- 9810079759
2. Sh. H.S. Garg, AEE(M)-23, Mob:- 9650290849

Encl:- As above.


(P. Pant)
ACE(M)-5

Copy for kind information to:-

1. Member (WS)
2. CE(W)
3. EE(M)-22
4. AEE(M)-23
5. SO(M)-5


ACE(M)-5

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03-7-23


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4/8
for Handwritten Note

Subject: - Action Taken Report by Delhi Jal Board in reference to Minutes of Meeting of Joint Committee constituted in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Cs. Govt. Of NCT of Delhi & Ors" dated 13/04/2023 held enter the Chairmanship of Member Secretary, DPCC on 27/04/2023 in the Chamber of Member Secretary, DPCC.

No.	Questions	Reply
1	DJB shall provide the information of Hotels/ Guest Houses registered under Voluntary Disclosure Scheme (VDS) with DJB, listed in the list 536 units for extraction of Ground Water.	The Voluntary Disclosure Scheme (VDS) was launched by DJB in 2014-15. It is learnt that the list of tubewells registered under VDS in a number of Hotels/ Guest Houses was sent to DM Central for placing it case before the District Level Advisory Committee to decide about the status. However, the status has not been conveyed to this office.
2	DJB shall clarify the legality of Ground Water extraction in view of above of Voluntary Disclosure Scheme. Whether such registration with DJB under VDS is deemed legal for ground water extraction and whether such registration for extraction of Ground can be considered as permission to withdraw the Ground Water.	In view of detail furnished at Sl. No. 1, the status of these tubewells cannot be treated as legal because as per the notification, DM- concerned is the competent authority to legalize the tubewells.
3	DJB shall also clarify whether DJB is supplying sufficient quantity of water to such units who have registered their Bore well in Voluntary Disclosure Scheme.	The water supply consumption in said Hotels/ Guest houses in can't be calculated due to dual consumption of water. No major complaint for short supply of water has been received from these units in this office.
4	DJB shall submit the replenishment measures taken/to be taken by such units like rain water harvesting ground water recharge, etc.	As per DJB policy, the private unit is to install RWH itself for replenishment of ground water. However, DJB is ready to extent technical inputs if required for it. Further, financial assistance is also given for RWH for which details can be sought from RWH Cell at DJB Head Quarter.

(P.Pant)

ACE(M)-5

M. Pant

**List of Hotels/Guest Houses in Paharganj area under
Voluntary Disclosure Scheme**

S.No.	Name of the Applicant & Address	Mobile No.
1.	Sh. Suresh Kumar Gupta, 40 Hotel Jindal Intesnalical , 4/2 DBG Road, Pahar Ganj, New Delhi-15	9868115695
2.	Hotel Hindustan International, Anil Kumar, 8220-A, Arakashan Road, Pahar Ganj, New Delhi-55	9811242545
3.	Hotel Legend International , Anil Kumar, 8525- Arakashan Road, PaharGanj, New Delhi-55	9811242545
4.	Hotel Indo Contaminated, Anil Kumar, 8490-91, Arakashan Road , New Delhi-55	9811242545
5.	Hotel Amaxinn, Anil dehal, 8145/6, Arakashan Road, Pharganj, New Delhi-55	9811262629
6.	Hotel J.B.N. Int., Anil Dehal, 8145/8, Arakashan Road, Pahar Ganj, New Delhi-55	9811262629
7.	Mr. Subash Chopra, Hotel Sagar DX, 8145/7, Arakashan Road, Pahar Ganj, New Delhi-55	9811654697
8.	MR. Vijay Kumar, Hotel City Star, 8718, D.B Gupta Road, Pahar Ganj, New Delhi-55	9810031620
9.	Mr. Pradeep Kumar, Hotel Chanchal Continental, 8524, Arakashan Road, Pahar Ganj, New Delhi-55	9810113483
10.	Hotel Chanchal DX, Mr. Sateesh Kumar, 8575, Arakashan Road, Pahar Ganj, New Delhi-55	9650803483
11.	Mr. Dharam Dass Chawla, Hotel Sindh Place, 7966, Arakasha Road Gali NO-6, Paharganj, New Delhi-55	011-41541737
12.	Mr. Ashwani Kapur, Hotel Roma Deluxe, 8164-65, Arakasha Road, Pahar ganj, New Delhi-55	9811225849
13.	Mr. Ashwani Kapur, Hotel Roma Deluxe, 8477-78, Arakasha Road, Pahar ganj, New Delhi-55	9811225849
14.	MR. Niraj Kumar, Hotel Shri Sai, 7969, Arakashan Road, Pahar Ganj, New Delhi-55	9990022900
15.	Mr. Om Parkash, Hotel Klick, 3357 Gali Hari Mandir, Kajernwalan, Paharganj, New Delhi-55	9212555553
16.	Mr. Om Parkash, Hotel LEO, 3357 Gali Hari Mandir, Kajernwalan, Paharganj, New Delhi-55	9212555553

(11)



CENTRAL GROUND WATER BOARD,
STATE UNIT OFFICE-DELHI,
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WR, RD & GR,
GOVERNMENT OF INDIA

केन्द्रीय भूमि जल बोर्ड,
राज्य एकक कार्यालय,
जल शक्ति मंत्रालय,
जल संसाधन, नदी विकास एवं जल संरक्षण विभाग,
भारत सरकार



No.20-1/CGWB/SUO/ND/GWA-251

Dated: 05.07.2023

To,

05 JUL 2023

Satender Kumar,
SEE, CMC-VII,
DPCC, Govt. of NCT Delhi,
5th Floor, ISBT Building,
Kashmere Gate,
Delhi-06.
Phone:9717593519

Sub: Minutes of Meeting of Joint Committee constituted in reference to the orders of the Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter of Varun Vs. Govt. of NCT of Delhi & Ors dated 13.04.2023 held under the Chairmanship of Member Secretary DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC-reg.,

Ref: (i) Letter No. CGWA-21/19/2021-CGWA-Part(1) dated: 28.06.2023

(ii) Letter no. DPCC/CMC-VII/EA No. 11/2023/1470-83 dated: 15.05.2023

Sir,

The information sought vide Minutes of Meeting dated: 13.04.2023 is as follows:

(i)&(ii) CGWA has mentioned that all the users in Delhi have come under the ambit of GNCTD Notification dated 12.07.2010 under Section 5 of the Environment (Protection) Act, 1986 issued as per the directions of Hon'ble Lt. Governor, NCT of Delhi. CGWA is not regulating the Ground Water Development and management in NCT of Delhi in view of the said directions and management of Ground Water Delhi Comes in purview of District Commissioner/Delhi Jal Board (DJB). The registration certificates issued by CGWA are not No Objection Certificates for Ground Water Extraction. The data available with CGWA contains the details of domestic tubewells/borewells registered for record purposes.

(iii) The Water table of NCT, Delhi has been attached in ANNEXURE-I

Encl: As above

Yours Faithfully

(S.K.Mohiddin)

Head of Office

Mob.:- 9560599977

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10/5

File no:- CGWA-21/19/2021-CGWA-Part(1)
Government of India,
Ministry of Jal Shakti,
Central Ground Water Authority
18/11, Jamnagar House
Mansingh Road, New Delhi – 110011
E-mail: cgwa@nic.in
Date – 28.06.2023

To,
The Head of Office,
Central Ground Water Board,
State Unit Office- Delhi,
Ministry of Jal Shakti
Department of WR, RD & GR,
Government of India

Sub: Minutes of Meeting of Joint Committee constituted in reference to the orders of the Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" dated 13.04.2023 held under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC.

Ref: Letter No. 20-1/CGWB/SUO/ND/CGWA-140 dated 05.06.2023

Sir,

This has reference to your letter cited above, wherein information regarding Point (i) and (ii) has been sought from CGWA.

In this regard, it is submitted that all the users in Delhi have come under the ambit of GNCTD Notification dated 12.7.2010 under Section 5 of the Environment (Protection) Act, 1986 issued as per directions of Hon'ble Lt. Governor, NCT of Delhi. CGWA is not regulating the ground water development and management in NCT of Delhi in view of the said directions and management of ground water in Delhi comes within the purview of District Commissioner/Delhi Jal Board (DJB).

The Registration Certificates issued by CGWA are not No Objection Certificates for ground water extraction. The data available with CGWA contains the details of domestic tubewells/borewells registered for record purposes.

This is for your further necessary action.

Yours faithfully,


(A.K. Patre)
Sc- 'E', CGWA

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Minutes of Meeting of Joint Committee constituted in reference to order of Hon'ble NGT in Execution Application No. 11/2023 in O.A. No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC, at C-Wing, 6th Level, Delhi Secretariat, Delhi

The meeting of Joint Committee was held on 27.04.2023 in reference to the orders of Hon'ble NGT in E.A. No. 11/2023 in O.A. No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC in the chamber of Member Secretary, DPCC, at C-Wing, 6th Level, Delhi Secretariat, Delhi.

The following members were present: -

1. Dr. Priti Singh, Scientist-D, MoEF&CC, GOI.
2. Sh. S.K. Mohiddin, Office Incharg, State Unit Office (SUO), Delhi, CGWA
3. Sh. Danish Meena, Scientist C, CPCB
4. Sh. M.S. Rawat, EE, CMC-VII, DPCC
5. Sh. Shakti Bangar, SDM, Karol Bagh

In the meeting, following decisions were taken: -

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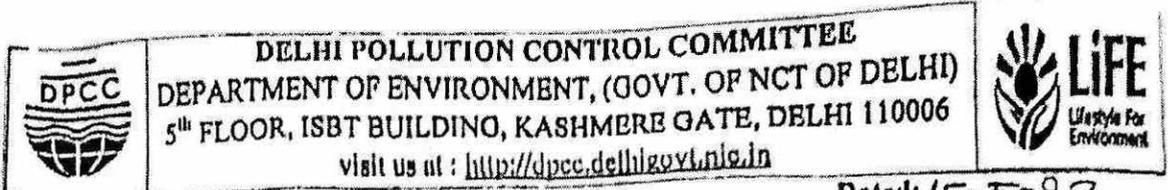
DPCC shall provide consent status of 536 Hotels/Guest House.

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A joint inspection team comprising officials of DPCC, DJB, Revenue Department and MCD shall inspect all the 536 units and if the team found extraction of Ground Water / Bore well, same shall be effectively closed/sealed on the spot by the joint team.

Meeting ended with the vote of thanks to the Chair.

By Speed Post



F.No. DPCC/CMC-VII/EA No. 11/2023/1470-83

Dated: 15-5-23

To,

1. The Joint Secretary, Ministry of Environment and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road New Delhi - 110003.
2. The Commissioner MCD, Dr. S.P. Mukherjee Civic Center, JLN Marg, New Delhi-110002.
3. CEO, Delhi Jal Board, Varunulaya Complex, Staff Colony, Jhandewalan Extension, Jhandewalan, New Delhi, Delhi 110005
4. The Member Secretary, CPCB, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
5. The District Magistrate (Central), Office of the District Magistrate, 14, Daryaganj, Delhi - 110002
6. The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Man Singh Road, Delhi- 110011
7. SEE-Incharge, CMC-VII, DPCC, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110 006

Subject: Minutes of Meeting of Joint Committee constituted in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" dated 13.04.2023 held under the Chairmanship of Member Secretary, DPCC on 27.04.2023 in the chamber of Member Secretary, DPCC.

Ref: Illegal extraction of Ground water in respect of 536 hotels/guest houses located in Pahargan, area.

Sir,

Please find enclosed herewith Minutes of Meeting of Joint Committee held on 27.04.2023 in reference to the orders of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun Vs. Govt. of NCT of Delhi & Ors" under the Chairmanship of Member Secretary, DPCC for necessary compliance in the time bound manner. For joint inspection, DJB, MCD and Revenue Department are requested to nominate their representative. All concerned are requested to submit the compliance report of the decision taken on 27.04.2023 within a week time of the receipt of this letter.

Timely compliance report shall be highly appreciated as the ATR shall be filed before Hon'ble NGT.

S.K. Mohiddin

Sh. Arshad Kar, STA (S)

Encl: as above

डायारी सं. / Diary No. 207
 दिनांक / Date 12/05/23
 के.प्र.ज.पे. / C.S.M.R.


 Sateender Kumar
 SEE, CMC-VII
 Mob- 9717593519

Copy to:

1. The Member Secretary, DPCC, C-Wing, 6th Level, Delhi Secretariat, Delhi - 110002
2. Dr. Priti Singh, Scientist-D, MoEF&CC, GOI, A-508, Agni Wing, 5th Floor, Paryavaran Bhawan, Jorbagh Road New Delhi - 110003.
3. Sh. S.K. Mohiddin, Office Incharg, State Unit Office (SUO), Delhi, CGWA, 18/11, Jamnagar House, Man Singh Road, Delhi- 110011
4. Sh. M.S. Rawat, EE, CMC-VII, DPCC.
5. Sh. Shakti Bangar, SDM, Karol Bagh, Jhandewalan Flatted Factory Complex, Delhi-110055.
6. Sh. Danish Meena, Scientist C, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
7. Sh. Dinesh Jindal, I/c Legal Cell, DPCC

SEE, CMC-VII

Depth to Ground Water Level of NCT, Delhi May-2023				WL (mbgl)
S.No	Tehsil Name	Month & Year	Site Name	
				8.95
1	KALKAJI	May-23	Aastha Kunj DWLR	9.23
2	ALIPUR	May-23	Allpur Garhi Pz	46.97
3	KALKAJI	May-23	Asola Pz	3.34
4	NARELA	May-23	Auchandi Pz	9.44
5	ALIPUR	May-23	Bakoll	9.9
6	ALIPUR	May-23	Bakoll Deep Pz	26.79
7	SAKET	May-23	Balblr Nagar DW	4.01
8	PREET VIHAR	May-23	Bank Enclave Pz	19.26
9	NARELA	May-23	Bankner Pz	3.55
10	PUNJABI BAGH	May-23	Baprola Dw	5.29
11	NARELA	May-23	Barwala Pz	8.5
12	NARELA	May-23	Bawana JE Store	11.04
13	NARELA	May-23	Bawana WTP	1.08
14	MODEL TOWN	May-23	Bhalaswa Lake Pz	47.37
15	SAKET	May-23	Bhatti Pz	10.05
16	CHANAKYAPURI	May-23	Birla Mandir DW	5.17
17	CIVIL LINES	May-23	Burari Augur Pz	3.73
18	CIVIL LINES	May-23	Burari DJB Ex.Engg Office Pz	15.41
19	SHAHDARA	May-23	CBD Shahdara	6.81
20	KOTWALI	May-23	Chandini Chowk DW	9.21
21	KAPESHERA	May-23	Chhawla Pz	9.95
22	MAYUR VIHAR	May-23	Chilla Regulator	8.74
23	MAYUR VIHAR	May-23	Chilla Saroda Pz	3.63
24	MODEL TOWN	May-23	Coronation Pillar Pz DJB RWTP	25.76
25	DELHI CANTONMENT	May-23	Cvd Depot Cant (Deep)	2.02
26	NAJAFGARH	May-23	Daryapur Khurd PZ	10.53
27	KAPESHERA	May-23	Daulatpur Pz	13.31
28	NAJAFGARH	May-23	Dichaon Kalan DW	5.31
29	KALKAJI	May-23	DJB Overhead Tank GK-II Pz	14.35
30	DWARKA	May-23	Dwarka S-16 (TP)	15.79
31	DWARKA	May-23	Dwarka Sec-23 DDA Park	14.59
32	DWARKA	May-23	Dwarka Sec-5 DDA Park	15.9
33	DWARKA	May-23	dwarka sec-6	66.84
34	MEHRAULI	May-23	Gadaipur Pz	26.55
35	PREET VIHAR	May-23	Gazi Pur Crossing	7.05
36	KALKAJI	May-23	GK 2 Metro Gate No.1	6.85
37	KALKAJI	May-23	GK 2 Metro Gate No.2	7.4
38	KALKAJI	May-23	GK 2 Metro North Side Tw	27.51
39	KARAWAL NAGAR	May-23	Gokulpuri EW	6.74
40	PREET VIHAR	May-23	Gujarat Vihar Pz	3.62
41	NAJAFGARH	May-23	Gummanhera DW	12.88
42	ALIPUR	May-23	Haiderpur Pz	4.3
43	NARELA	May-23	Hareoli DW	22.91
44	HAUZ KHAS	May-23	Hauz Khas Pz	2.59
45	PUNJABI BAGH	May-23	Hiran Kudna DW	7.28
46	ALIPUR	May-23	Hiranki Village Pz	8.26
47	CHANAKYAPURI	May-23	Humayun Tomb DW	

48	CIVIL LINES		
49	VASANT VIHAR	May-23	ISBT (Kasmiri Gate) DW
50	CIVIL LINES	May-23	J N U Pz (Upstream)
51	KALKAJI	May-23	Jagatpur Pz 2
52	KALKAJI	May-23	Jahapana Park
53	SARITA VIHAR	May-23	Jahapana Park DW
54	MEHRAULI	May-23	Jaitpur Khadar RD3500 Pz
55	PATEL NAGAR	May-23	Jamall Kamall DW
56	MEHRAULI	May-23	Janakpuri Pz
57	KANJHAWALA	May-23	Jaunapur DJB TW
58	MEHRAULI	May-23	Jaunti DW
59	NAJAFGARH	May-23	Jheel Khoh
60	DELHI CANTONMENT	May-23	Jhuljhull Dw
61	PATEL NAGAR	May-23	Kabul Line Pz
62	MODEL TOWN	May-23	Keshopur DJB WTP
63	CIVIL LINES	May-23	Kewal Park Pz
64	ALIPUR	May-23	Khela Ghat Bhela road.
65	Mayur Vihar	May-23	Khera Kalan Pz
66	NAZUL LAND	May-23	Kondli DJB WTP
67	CHANAKYAPURI	May-23	Lalitha Park (Pz)
68	CHANAKYAPURI	May-23	Lodhi Garden (D)
69	CHANAKYAPURI	May-23	Lodhi Garden.(SH)
70	CHANAKYAPURI	May-23	Lodhi Graden Dw
71	SARASWATI VIHAR	May-23	Mahabir Vansth.
72	CIVIL LINES	May-23	Majara Dabas
73	ROHINI	May-23	Majnu Ka Tila DW
74	RAJOURI GARDEN	May-23	Mangolpur Pz
75	MAYUR VIHAR	May-23	Mayapuri Pz
76	NAJAFGARH	May-23	Mayur Vihar B Block Ph II
77	NAJAFGARH	May-23	Mundela Kalan Pz
78	DEFENCE COLONY	May-23	Najafgarh Town
79	NARELA	May-23	Nangli Rajapur Pz
80	CHANAKYAPURI	May-23	Narela DJB WTP
81	KANJHAWALA	May-23	Nehru Park Dw
82	KANJHAWALA	May-23	Nizampur EW
83	KALKAJI	May-23	Nizampur Mandir Dw
84	ALIPUR	May-23	Okhla DJB WTP Pz
85	ALIPUR	May-23	Palla Temple
86	PUNJABI BAGH	May-23	Palla Zero RD
87	PUNJABI BAGH	May-23	Peeragarhi DW
88	PATEL NAGAR	May-23	Peeragarhi Pz
89	HAUZ KHAS	May-23	PUSA (NRL) Pz
90	NARELA	May-23	Pusp Vihar Pz
91	NARELA	May-23	Qatlupur Dw
92	SARASWATI VIHAR	May-23	Qatlupur Pz
93	ROHINI	May-23	Qutubgarh
94	KAPESHERA	May-23	Rani Khera DW
95	KALKAJI	May-23	Raota Dw
96	ROHINI	May-23	R-Block, GK-1
97	ROHINI	May-23	Rithala Pz Sec5 Rohini
		May-23	Rohini Sec 11 Pz

98	ROHINI	May-23	Rohini Sector 23	1.24
99	ALIPUR	May-23	Rohini Sector 28	5.9
100	KALKAJI	May-23	S Block Park GK-II Pz	9.24
101	CHANAKYAPURI	May-23	Safdarjung tomb	13.91
102	SARASWATI VIHAR	May-23	Sainik Vihar(Pz)	2.68
103	ROHINI	May-23	Samaypur Badli Pz	8.51
104	SARASWATI VIHAR	May-23	Sandesh Vihar Pz	4.12
105	SARASWATI VIHAR	May-23	Sanjay Van Pz	2.99
106	ROHINI	May-23	Sector 1 Rohini Pz	3.02
107	KALKAJI	May-23	Sehgal Market-1 GK-II Pz	2.69
108	KALKAJI	May-23	Sehgal Market-2 GK-II Pz	12.4
109	CHANAKYAPURI	May-23	Shanti Path American Embassy	21.33
110	NAZUL LAND	May-23	Shastri Park (Pz)	6.01
111	KAPESHERA	May-23	Shikarpur Deep Pz	6.1
112	KAPESHERA	May-23	Shikarpur Shallow Pz	6.05
113	CHANAKYAPURI	May-23	Shram Shakti Bhawan 2	8.07
114	ALIPUR	May-23	Singhola Pz	19.48
115	ALIPUR	May-23	Singhu Village Pz	20.75
116	KARAWAL NAGAR	May-23	Sonia Vihar DJB WTP	12.1
117	ROHINI	May-23	Sultanpur Dabas	5.32
118	VASANT VIHAR	May-23	Sultanpur IMS Pz	65.9
119	CHANAKYAPURI	May-23	Sunder Nursery Pz	6.04
120	NAJAFGARH	May-23	Surheda	10.4
121	RAJOURI GARDEN	May-23	Tagore Garden	14.27
122	ALIPUR	May-23	Tiggipur Deep Pz	7.81
123	ALIPUR	May-23	Tiggipur Shallow Pz	7.09
124	PUNJABI BAGH	May-23	Tikri Kalan Pz	8.37
125	NAJAFGARH	May-23	Ujwah Pz	9.71
126	SEELAM PUR	May-23	Ushmanpur Pz	4.24
127	PATEL NAGAR	May-23	Vikashpuri Pz	8.18
128	VIVEK VIHAR	May-23	Vivek Vihar (Pz)	21.53
129	YAMUNA VIHAR	May-23	Yamuna Vihar DJB WTP	24.95

List of 246 Hotels/Guest Houses having illegal borewell / extracting ground water without permission of competent Authority.

Ref:- Compliance of the Hon'ble NGT in EA No.11/2023 in OA No.89/2021 in the matter "varun Vs. Govt. of NCT of Delhi & Ors" dated 13.04.2023.

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
1	MOURYA DX. 9919 TO 9923 Gali No.5, Multani Sadar Thana Road (Desh Road), Central District, Delhi:-110055	07.07.2023	1
2	EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	07.07.2023	1
3	TORONTO 10072-76, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	07.07.2023	1
4	OXFORD INTERNATIONAL 8940, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	07.07.2023	1
5	DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhanda D.B Gupta Road Pahar Ganj, Central District New Delhi:-110055	07.07.2023	2
6	ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi:-110055	01.08.2023	1
7	TODAY INTERNATIONAL 3/11 D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	01.08.2023	1
8	SINGH EMPIRE 8710 .Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	01.08.2023	1
9	OM INTERNATIONAL 7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	01.08.2023	1
10	DURGA INTERNATIONAL 8715, Desh Bandhu Gupta Road Paharganj, Central District New Delhi-110055	01.08.2023	1
11	AMAN GUEST HOUSE 4/5, D.B. Gupta Road, Pahar Ganj Central District New Delhi-110055	01.08.2023	1
12	LE-ALFANSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi:-110055	01.08.2023	1
13	THE SILICON INTERNATIONAL PLOT NO.4/6 (8748/1) D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	01.08.2023	1
14	DE-HOCKS DX. 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	02.08.2023	1
15	CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi:-110055	02.08.2023	1
16	GEESONS PLOT NO. 65, D.B.G.Road, Pahar Ganj, Central District, New Delhi:-110055	02.08.2023	1
17	MILAN DX 9012-14, D.B.G Road, Pahar Ganj, Central District, New Delhi:-110055	02.08.2023	1
18	STEP INN GOLD INTERNATIONA 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055	02.08.2023	1
19	CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055	02.08.2023	1
20	THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi:-110055	02.08.2023	1
21	MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi:-110055	02.08.2023	1
22	KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi:-110055	02.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
23	STEP INN INTERNATIONAL DX. 3/6, D.B.G. Road, Pahar Ganj Central District New Delhi:-110055	02.08.2023	1
24	THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shiela Cinema, Pahar Ganj, Central District, New Delhi:-110055	03.08.2023	1
25	MAHARAJA CASTLE 3188, Gali No.1, Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055	03.08.2023	1
26	PALM DOR [MAPLE INN] 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi:-110055	03.08.2023	1
27	DIAMOND 3056/57, Gali No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
28	DELHI 55 8703-8706 A, D.B.G, Pahar Ganj Central District New Delhi:-110055	03.08.2023	1
29	METRO INN 3044/1, Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	03.08.2023	1
30	BRIGHT 3754-56, Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
31	DELHI HEART 3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055	03.08.2023	1
32	NEW LIKE (DX) 3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
33	MILLENIUM 2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Shi), Central District Delhi:-110055	03.08.2023	1
34	SUNRISE DX. 3738 Ramnath Patwa, Pahar Ganj Central District New Delhi:-110055	03.08.2023	1
35	CAMA GUEST HOUSE 3037, Chnuna Mandi Rajgurau Road Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
36	DHAWANI PALACE 3202 Gali Dispensary Wali Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
37	ASHWANI LODGE 8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi:-110055	03.08.2023	1
38	CHAMAN GUEST HOUSE 3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055 (NOW, AMAN IMPERIAL)	03.08.2023	1
39	GREAT SHIVA DX 2869 Bazar Sangatrashan Pahar Ganj, Central District Delhi:-110055	04.08.2023	1
40	SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055	04.08.2023	1
41	STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055	04.08.2023	1
42	MONIKA GUEST HOUSE 3427, Desh Bandu Gupra Road, Pahar Ganj, Central District, New Delhi:-110055	04.08.2023	1
43	AMBA DX. 3437 Dariba Pan D.B. Gupta Road, Central District, Delhi :-110055	04.08.2023	1
44	ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	04.08.2023	1
45	SIDHARTHA TOURIST LODGE 3428, D.B.G, Gupta Road Pahar Ganj, Central District New Delhi-110055	04.08.2023	1
46	SEFALI DELUXE 2993, Gali No.2, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	04.08.2023	1
47	GRAND PLAZA 3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	04.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
48	PASH 2958 Bhagat Singh ST. No-2 Chunna Mandi, Pahar Ganj Central District New Delhi:-110055	04.08.2023	1
49	ASHOKA CASTLE GUEST HOUSE 2952-53-54/XV Banke Bihari Mandir Marg Pahar Ganj, Central District New Delhi:-110055	04.08.2023	1
50	PARADISE DX. 3518 Dariba Pan (Opp. Shiela Cinema) Pahar Ganj, Central District New Delhi:-110055	04.08.2023	1
51	ARJUN DX. 2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	04.08.2023	1
52	AVTAR 3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	04.08.2023	1
53	CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi:-110055	07.08.2023	1
54	REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055	07.08.2023	1
55	RACHNA TOURIST LODGE 8510 Kashan Road, Pahar Ganj, Central District, Delhi:-110055	07.08.2023	1
56	VENUS DX 3423 Hari Mandir Marg, Central District, New Delhi:-110055	07.08.2023	1
57	EXPRESS-66 Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi:-110055	07.08.2023	1
58	EMPORIO 3422A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055	07.08.2023	1
59	PEACE POINT 8681/D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi:-110055	07.08.2023	1
60	SHANGRILA 8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055 (NOW, NASA INN)	07.08.2023	1
61	RADHA KISHAN 8913, Gali No.-2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
62	MINI YES PLEASE 2026/7, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
63	VOLGA INTERNATIONAL 3246 Gali School Wali, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
64	VINAYAKA INN 8881/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
65	SAI MAHAL INTERNATIONAL 9064-68 Ali No.2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
66	THE LE GRAND GUEST HOUSE 2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055	08.08.2023	1
67	AARTI PALACE 8923/2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	08.08.2023	1
68	SUZI INTERNATIONAL 8483, Arya Nagar, Pahar Ganj Central District New Delhi:-110055	08.08.2023	1
69	SHRI LODGE GANPATHI DHARA 2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	08.08.2023	1
70	RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	08.08.2023	1
71	INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 (NOW, AMAN INTERNATIONAL)	08.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
72	LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	08.08.2023	2
73	TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	09.08.2023	1
74	DADA COTTAGE 2690-91,2696,2701, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055	09.08.2023	1
75	REPOSE VILLA 2059/60, Gali No. 8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	09.08.2023	1
76	METRO PLAZA 2691-95, Chuna Mandi, Pahar Ganj Central District New Delhi-110055	09.08.2023	1
77	ANCHAL DX. 1951 Gali No. 9 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	09.08.2023	1
78	MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	09.08.2023	1
79	VENUS INTERNATIONAL 1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	09.08.2023	1
80	CHANDER PALACE GUEST HOUSE 2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	09.08.2023	1
81	DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055	10.08.2023	1
82	TOPAZ 9140-41, Gali No. 3, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	10.08.2023	1
83	SNOW WHITE GUEST HOUSE 2434-35 Tilak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Ncentral District, Delhi:-110055	10.08.2023	1
84	CORNER POINT 8210/13-A, Multani Dhanda, A.K Road, Pahar Ganj, Central District, New Delhi:-110055	10.08.2023	1
85	AMAN INN 7/3, DB Gupta Road, Pahar Ganj Central District New Delhi:-110055	10.08.2023	1
86	ANAND 2542-44 Rajguru Road Pahrganj, Central District New Delhi:-110055	10.08.2023	1
87	INDIA CONTINENTAL 9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055	10.08.2023	1
88	DELHI CONTINENTAL 8218-19 Gali No. 6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	10.08.2023	1
89	SAYA DX. GUEST HOUSE 2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	10.08.2023	1
90	MOHAK PALACE DX. 9132/3 Multani Dhanda Paharganj, Central District New Delhi:-110055	10.08.2023	1
91	DELHI DARSHAN 8230/6 Arakashan Road, Central District, Pahar Ganj, New Delhi:-110055	11.08.2023	1
92	NEW HINDUSTAN INTERNATIO 2503, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	11.08.2023	1
93	JYOTI MAHAL 2488-90, Nalwa Gali, Pahar Ganj, Central District, New Delhi:-110055	11.08.2023	1
94	U.S.A. 9303 I No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	11.08.2023	1
95	WOOD LAND 8235/6 Multani Dhanda, Gali No.6, A.K. Road, Paharganj, Central District, Delhi:-110055	11.08.2023	1
96	SUN VILLAGE 2508-2512 Nalwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	11.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
97	J.R. INTERNATIONAL 9306/6, A.K. Road Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	11.08.2023	1
98	MILAN CONTINENTAL 8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
99	RELAX INTERNATIONAL 8225/6, Arakashan Road, Pahar Ganj Central District New Delhi-110055	11.08.2023	1
100	INDIA INTERNATIONAL DX. 2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
101	U.K. GUEST HOUSE 9270-71/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
102	VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
103	DREAMLAND DX. 8186/6 Multani Dhanda Gali No. 6 Arakashan Road, Pahar Ganj Central District Delhi:-110055	11.08.2023	1
104	MAHARAJA CONTINENTAL 8194-96/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
105	DEWAN PLACE 8220/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
106	HINDUSTAN INTERNATIONAL 8220-A Arakasha Road Pahar Ganj, Central District New Delhi:-110055	11.08.2023	1
107	OASIS 8233,34/6 Multani Dhanda Arakashan Road Pahar Ganj, Central District Delhi:-110055	11.08.2023	1
108	GRAND GODWIN 8502/41 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
109	SURYA PLAZA 2471, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
110	LEGEND INTERNATIONAL 8525, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
111	KRISHNA DX. 43, Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
112	PRIME BALAJI DELUXE 8574 Arakashan Road, Paharganj, Central District, New Delhi:-110055	12.08.2023	1
113	KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
114	CHAND PALACE 54 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	12.08.2023	1
115	SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi, 1590-91-92-94-9 Delhi:-110055	12.08.2023	1
116	SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutabn Road Central District Delhi:-110055	12.08.2023	1
117	CABANA 2313, Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	12.08.2023	1
118	LE BENZ 2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	12.08.2023	1
119	SHANTI VILLA 2466-67, Nalwa Gali, Pahar Ganj Central District New Delhi:-110055	12.08.2023	1
120	AJANTA GUEST HOUSE 8647 Arankashan Road Paharganj, Central District New Delhi:-110055	12.08.2023	1
121	MAJORS DEN GUEST HOUSE 2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi:-110055	12.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
122	GODWIN LODGE 8501/15 Arakashan Road, Ram Nagar Paharganj, Central District New Delhi:-110055	12.08.2023	1
123	PALLVI PALACE 8572 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	12.08.2023	1
124	BABA DX. 7784-7788 7792-7795 Arakashan Road Ram Nagar, Central District New Delhi:-110055	12.08.2023	1
125	CHANCHAL DX. 8575 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	12.08.2023	1
126	CHANCHAL CONTINENTAL 8524 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	12.08.2023	1
127	YUVRAJ DELUX 38, Arakasar Road, Ram Nagar Central District Delhi:-110055	12.08.2023	1
128	PEARL PLAZA 2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi:-110055	14.08.2023	1
129	KELSON DX 2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	14.08.2023	1
130	VIRAT TOURIST LODGE 2342 347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	14.08.2023	1
131	SAHIB GUEST HOUSE 7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055	14.08.2023	1
132	PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi:-110055	14.08.2023	1
133	SAINA INTERNATIONAL 2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	14.08.2023	1
134	BLOOM ROOMS (A UNIT OF IM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakashan Road Pahar Ganj, Central District Delhi:-110055	14.08.2023	1
135	RISHI GUEST HOUSE 76-76A (Municipal No.7764-7765) Ram Nagar, Pahar Ganj Central District Delhi:-110055	14.08.2023	1
136	KRISHNA COTTAGE 1750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi:-110055	14.08.2023	1
137	HOSTEL CHECK MATE 5, Arakashan Road, Pahar Ganj Central District New Delhi-110055	14.08.2023	1
138	MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	14.08.2023	1
139	ROXY DX 2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055	14.08.2023	1
140	RAMA INN (M/S DELHI PAPER) & 4, A.K Municipal No.8539 Ram Nagar Pahar Ganj, Central District New Delhi:-110055	14.08.2023	2
141	The Mount shiva DX. Lodge, 8531 to 8534(5) Arakshan Road, Ram Nagar , Pahar Ganj Delhi-110005	14.08.2023	1
142	NANCY 7779 Ram Nagar, Pahar Ganj Central District New Delhi:-110055	14.08.2023	1
143	GEET DX. 8569-70 Avakashan Road Pahar Ganj, Central District New Delhi-110055	14.08.2023	1
144	MAYA COTTAGE 8633-45, A.K. Road, Central District, New Delhi:-110055	17.08.2023	1
145	K.G.PALACE XV/1656-57 Plot No.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055	17.08.2023	1
146	STAR PLAZA 5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	17.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
147	DELHI EMPIRE DX. 8678 Kashan Road Ram Nagar, Central District, New Delhi:-110055	17.08.2023	1
148	NATRAJ YES PLEASE 1665 & 1750, Laxmi Narain Gali Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	17.08.2023	1
149	KRISHNA PLAZA Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055	17.08.2023	1
150	RAJ VILLA 1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi:-110055	17.08.2023	1
151	BLUE PEARL GUEST HOUSE 8653-8664, Ground Floor Arakashan Road, Pahar Ganj Central District Delhi:-110055	17.08.2023	1
152	AMAR 1647-48, Pahar Ganj Central District New Delhi:-110055	17.08.2023	1
153	LUVKUSH INTERNATIONAL 2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi:-110055	18.08.2023	1
154	HERITAGE INN 2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	18.08.2023	1
155	RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi:-110055	18.08.2023	1
156	BLESS INN 2339/41 Rajguru Road, Paharganj, Central District, New Delhi:-110055	18.08.2023	1
157	METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi:-110055	18.08.2023	1
158	SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi:-110055	18.08.2023	1
159	ROYAL RESIDENCY DELUXE 2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055	18.08.2023	1
160	SURYA INN 7875, Arakashan Road, Pahar Ganj Central District New Delhi-110055	18.08.2023	1
161	SUN INTERNATIONAL 7875-79, Arakashan Raod Pahar Ganj, Central District New Delhi:-110055	18.08.2023	1
162	ARYA TOURIST LODGE 8526 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055	18.08.2023	1
163	LAV KUSH DX. 7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi:-110055	18.08.2023	1
164	CHANAKYA GUEST HOUSE 2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	18.08.2023	1
165	SHIV DEV INTERNATIONAL 8518 Arakashan Road Behind Sheela Cinema Pahar Ganj, Central District Delhi:-110055	18.08.2023	1
166	SAPNA 5131-33, Main Bazar, Paharganj Central District New Delhi:-110055	18.08.2023	1
167	DOLPHIN DX. AK-18-20, A.K.Road Pahar Ganj Central District New Delhi-110055	21.08.2023	1
168	HARSHA INTERNATIONAL AK-22, A.K. Road, Paharganj, Central District, New Delhi:-110055	21.08.2023	1
169	R.S. INTERNATIONAL 24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	21.08.2023	1
170	SHBAD DX. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055	21.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
171	NATIONAL LODGE 24A/7880 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	21.08.2023	1
172	CITY PALACE AK-12 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	21.08.2023	1
173	TOURIST LODGE 7882-83-26, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	21.08.2023	1
174	ELEGANCE 7885/34, Arakashan Road, Pahar Ganj Central District New Delhi:-110055	21.08.2023	1
175	UPPAL INTERNATIONAL Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi:-110055	21.08.2023	1
176	SOMA DX. 7885/2, A.K. Road, Pahar Ganj Central District New Delhi:-110055	21.08.2023	1
177	KWALITY 53, Arankashan Road Paharganj, Central District New Delhi:-110055	21.08.2023	1
178	CRYSTAL DELUXE 8501 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	21.08.2023	1
179	AMIT GUEST GOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi:-110055	21.08.2023	1
180	KONICA DELUXE, 7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055	22.08.2023	1
181	MAHARANI LODGE 32, Arakashan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055	22.08.2023	1
182	AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	22.08.2023	1
183	REST POINT 7923, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	22.08.2023	1
184	KARAN 46 Ran Kashan Road, Pahar Ganj, Central District, New Delhi:-110055	22.08.2023	1
185	DARPAN GUEST HOUSE 7923/15 Araknsha Road Paharganj, Central District New Delhi:-110055	22.08.2023	1
186	VANDANA 47, Arakashan Road Central District Delhi:-110055	22.08.2023	1
187	KONARK 30, Arakashan Road, Ram Nagar Central District New Delhi:-110055	22.08.2023	1
188	DREAM PALACE XV/8499 P.NO. 44, Arakashan Road Ram Nagar, Central District New Delhi:-110055	22.08.2023	1
189	NEEL GAGAN INN 7974 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055	22.08.2023	1
190	PRINCE PALACE 5117-5118 Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055	23.08.2023	1
191	COTTAGE CROWN PLAZA 5136 Main Bazar Pahar Ganj, Central District, New Delhi:-110055	23.08.2023	1
192	PRINCE PALACE DX. 5115, Gali Thanedar Wali Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	23.08.2023	1
193	HERITAGE HOME 1603-04, Main Bazar, Pahar Ganj Central District New Delhi:-110055	23.08.2023	1
194	APPLE VILLA 5114, Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055	23.08.2023	1
195	KARLO KASTLE 5118, Gali Thanedarwali, Main Bazar Pahar Ganj, Central District New Delhi:-110055	23.08.2023	1
196	STAR VIEW 5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055	23.08.2023	1
197	SATYAM 5134-35 Main Bazar, Paharganj Central District New Delhi:-110055	23.08.2023	1

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	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
198	YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi:-110055	24.08.2023	1
199	SHIVA INTERCONTINENTAL 8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	24.08.2023	1
200	SHREE RAM DX. 7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	24.08.2023	1
201	SUNNY LODGE 100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi:-110055	24.08.2023	1
202	RAM RAJ DX. 7972 A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	24.08.2023	1
203	HARE KRISHNA 1572-73, Main Bazar Pahar Ganj, Central District Delhi:-110055	24.08.2023	1
204	ARJUN GUEST HOUSE 5084, Main Bazar, Pahar Ganj Central District New Delhi-110055	24.08.2023	1
205	NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055	24.08.2023	1
206	ANOOP GUEST HOUSE 1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055	24.08.2023	1
207	HRIDAY INN T-119, T-340, General Market Pahar Ganj, Central District New Delhi:-110055	24.08.2023	1
208	AJAY GUEST HOUSE 5084, Main Bazar, Paharganj Central District New Delhi:-110055	24.08.2023	1
209	HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi:-110055	24.08.2023	1
210	KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:-110055	24.08.2023	1
211	NEHA INN 7977/3 Gali No.6, Arakashan Road Multani Dhanda, Pahar Ganj Delhi:-110055	24.08.2023	1
212	NEELAM PALACE 7977 Arakshan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055	24.08.2023	1
213	NEW KING 15/16 General Market, Pahar Ganj Central District New Delhi:-110055	24.08.2023	1
214	GAYLORD INTERNATIONAL 7973 A.K. Road, Pahar Ganj Central District New Delhi:-110055	24.08.2023	1
215	ROMA DX 8165 Aran Kansh Road, Pahar Ganj, Central District, New Delhi:-110055	25.08.2023	1
216	DEEP PALACE 7964-Arakashan Road, Paharganj, Central District, New Delhi:-110055	25.08.2023	1
217	GUSH INTERNATIONAL 626,627.631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055	25.08.2023	1
218	MOON PALACE DX 615, Mantola, Paharganj, Central District, New Delhi:-110055	25.08.2023	1
219	A-BROADWAY 7967/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	25.08.2023	1
220	K.M. INTERNATIONAL 7978, .A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	25.08.2023	1
221	DOUBLE RR 918-919A, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055	25.08.2023	1
222	NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi:-110055	25.08.2023	1
223	ASHOKA CONTINENTAL 8370, Arakashan Road Pahar Ganj New Delhi:-110055	25.08.2023	1

S.No	Name and Address	Date of Joint Inspection	No. of Borewell(s)/e xtracting ground water
224	RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055	25.08.2023	1
225	SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055	25.08.2023	1
226	RAK INTERNATIONAL 817/820 Bawali Chowk Pahar Ganj, Central District New Delhi:-110055	25.08.2023	1
227	HANS INTERNATIONAL 7965 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	25.08.2023	1
228	NAMASKAR 917 Chandiwalan, Paharganj Central District New Delhi:-110055	25.08.2023	1
229	SILVER PALACE 614 Montola, Paharganj Central District New Delhi:-110055	25.08.2023	1
230	Vivek Hotel 1534-50 Main Bazar, Pahar Ganj Central District New Delhi:-110055	25.08.2023	1
231	ROHIT DX. 8154-55 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	25.08.2023	1
232	PAYAL HOTEL 1182, Main Bazar, Pahar Ganj Central District New Delhi:-110055	25.08.2023	1
233	THE SPOT 867-868, Gali Chandiwali, Main Bazar, Pahar Ganj, Central District, Delhi:-110055	26.08.2023	1
234	UNIQUE 902, Gali Chandi Mandi, Pahar Ganj, Central District, New Delhi:-110055	26.08.2023	1
235	KASHVI INTERNATIONAL 8171, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	26.08.2023	1
236	SURAJ DX GUEST HOUSE 8156/6, A.K. Road, Pahar Ganj Central District New Delhi-110055	26.08.2023	1
237	ROYAL PLAZA 8167, A.K. Road, Pahar Ganj Central District	26.08.2023	1
238	MY INN 901 Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055	26.08.2023	1
239	STAR INTERNATIONAL 8172, A.K. Road, Pahar Ganj Central District New Delhi:-110055	26.08.2023	1
240	PINK PALACE 8147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055	26.08.2023	1
241	NEW RINGO GUEST HOUSE 903, Chandiwalan, Paharganj Central District New Delhi:-110055	26.08.2023	1
242	AMAX INN 8145/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	26.08.2023	1
243	SAGAR DX. 8145/7 Arakashan Road Pahar Ganj, Central District Delhi:-110055	26.08.2023	1
244	PAARTH GUEST HOUSE 8158-59 Gali No.6, Arakashan Road Pahar Ganj, Central District New Delhi:-110055	26.08.2023	1
245	JBN INTERNATIONAL 8145/8 Arakashan Road, Pahar Ganj Central District Delhi:-110055	26.08.2023	1
246	SWEET DREAM 900 Chandi Walan Street Pahar Ganj, Central District New Delhi-110055	26.08.2023	1

Minutes of meeting taken by Chief Secretary, Delhi through video conference on 12.06.2020 at 5:30 PM in OA no. 685 /2019 "Rakesh Kumar vs Govt. of NCT of Delhi"

The meeting was attended by Principal Secretary (Environment), CEO, Delhi Jal Board, Commissioners of Municipal Corporations, Member Secretary, DPCC and the Deputy Commissioners (Revenue).

The following are the records of discussions:

1. At the outset, Principal Secretary (Environment) informed that while hearing a complaint regarding operation of illegal borewells in the areas of Chandni chowk, Kashmiri Gate and other colonies in the jurisdiction of North DMC and after going through the reports filed, the Hon'ble NGT observed that there is inadequate action by the regulatory authorities resulting in illegal extraction of ground water. Accordingly, Hon'ble NGT has directed for devising suitable effective mechanism for preventing extraction of ground water by unauthorized tubewells and wherever such illegalities are found, prompt coercive measures must be taken. The Hon'ble NGT vide its order dated 15.05.2020 has further directed the Chief Secretary, Delhi to call a meeting of all concerned within one month and oversee the preparation of an appropriate SOP for fixing responsibility.
2. Principal Secretary (Environment) also informed that pursuant to the aforesaid order of the Hon'ble NGT, draft SOP has been circulated to CEO, Delhi Jal Board and office of Divisional Commissioner for their inputs. CEO, DJB suggested that he has gone through the SOP prepared by Environment



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Department, which has been prepared on the basis of notification dated 18.05.2010 and 10.01.2014 issued by the Environment Department whereby the mechanism for giving approval to authorized connections and taking action against unauthorized tubewells has been laid down. However, both the Divisional Commissioner as well as CEO, DJB were of the opinion that the present SOP needs to be further modified by the inclusion of identification of illegal borewells at the ground level i.e. at the level of Tehsildar/SHO and ensuring their effective closure, making the concerned SHOs responsible to ensure that the bore wells which have been sealed by concerned DMs are not started again. The responsibility should also be fixed on the ground level functionaries to ensure that the closure is effective and not tampered with.

3. In view of the above suggestions, it was decided that all concerned departments may go through the draft SOP prepared by Environment Department and offer their comments to Environment Department by Monday evening i.e. 22.06.2020 so that the final SOP may be sent to Chief Secretary for his approval.

The meeting ended with vote of thanks to the chair.

Department of Environment
Govt. of NCT of Delhi

Standard Operating Procedure

Subject: Regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells in NCT of Delhi.

1. The Hon'ble National Green Tribunal in Original Application No. 685/2019 entitled as, "Rakesh Kumar Versus Govt. of NCT of Delhi vide its order dated 15.05.2020 directed as under:

"In view of the above, we reiterate our directions for devising suitable effective mechanism for preventing extraction of ground water by way of unauthorized tubewells and wherever such illegalities found, prompt coercive measures must be taken. Illegal extraction of ground water is a criminal offence under the EP Act. Compensation must be recovered on the formula already laid down. It will be appropriate that Chief Secretary, Delhi calls a meeting of all concerned within one month from today and oversees preparation of an appropriate SOP for fixing responsibility on the subject. Ministry of Jal Shakti may also take necessary steps in the matter."

2. As far as the various districts of NCT of Delhi are concerned, the CGWA vide its notification of March, 2006 has notified all districts of Delhi as over exploited areas, needing regulation, and registration of ground water abstraction structures mandatory. Regarding regulation of extraction of ground water and to provide procedure for closure /prohibition of illegal activities regarding operation of

borewells/tubewells, directions under Section 5 of the Environment (Protection) Act, 1986 have been issued with the approval of Hon'ble Lt. Governor on 18th May, 2010 and on 10th January, 2014. In the aforesaid directions the authorities and the procedure to permit use of ground water and to prevent misuse have been detailed along with the responsibilities of various authorities. The SOP has been devised based on the detailed procedure provided in the aforesaid directions dated 18.05.2010 and 10.01.2014.

3. Standard Operating Procedure (SOP):

- 1) Drawing ground water through borewell or tubewell for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law. The Competent Authority is Delhi Jal Board in the entire NCT of Delhi except areas under the New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB). For borewells/tubewells for agricultural uses, the information on illegal extraction of ground water will be provided by the BDO to the Advisory Committee.
- 2) The Deputy Commissioner (Revenue) of each district, who is the Authorised Officer under the direction dated 18.05.2010 is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.
- 3) An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for

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taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.

- 4) The Delhi Jal Board has already identified 19661 such illegal borewells on which action is being taken and 7248 units have already been closed down by the district authorities. The remaining units to be closed down on priority as these have been already identified and the process to be completed within a period of three months. A weekly progress report district wise will be submitted to the Divisional Commissioner for monitoring. The illegal borewells/tubewells other than the list provided by DJB will be taken up for closure thereafter. Further, in the first phase, action against borewells/tubewells engaged in commercial exploitation of ground water will be taken.
- 5) In case the illegal borewell/tubewell is already constructed/operating, the same will be closed and the electricity supply to the energized tubewell will be disconnected even if it is through DG sets. In case of the illegal borewell/tubewell is under construction, then the drilling rig will also be sealed.

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- 6) For the purpose of closure of illegal borewells/tubewells, joint action teams under the supervision of the concerned SDM will be formed for ensuring effective coordination. The joint team will comprise field functionaries from DJB, DISCOMs and Local Police.
 - 7) The Deputy Commissioner who is the chairperson of the Advisory Committee will forward the details of illegal borewells to the DPCC for levying Environmental Compensation (EC) for illegal extraction of ground water.
 - 8) The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.
 - 9) All the drilling machines/rigs utilized for boring purposes in Delhi are required to obtain registration from the offices of Deputy Commissioners of the concerned districts. The movement of drilling machines/rigs will be allowed for authorised drilling to the identified location and for specified duration by the concerned Deputy Commissioner.
 - 10) The Delhi Police and Transport Department of Govt. of NCT of Delhi will allow movement of the drilling machines/rigs having the prior permission for such movement from the concerned Deputy Commissioner. The concerned Deputy Commissioner (Revenue), Deputy Commissioner of Police and Deputy Commissioner, Enforcement of Transport Department will be responsible for strict compliance of the guidelines regarding movement of drilling machines/rigs.

